

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 27.10.2020

MORNING SESSION	AFTERNOON SESSION
<p>EVIDENCE (Addl. Court)</p> <ol style="list-style-type: none">1. CC 688/20102. CC 1375/20113. CC 437/20124. CC 721/20125. CC 1466/2012 <p>HEARING (Pri. C.J. & JMFC Court)</p> <ol style="list-style-type: none">6. Crime 35/2020 ANGPS7. Crime 68/2020 ANGPS8. Crime 71/2020 ANGPS9. Crime 82/2020 SPS10. Crime 313/2020 HPS11. Crime 409/2020 HPS12. PCR 158/2020 (Shivashankar Vs. Nagaraj)13. CC 1134/2019	<p>HEARING (Addl. Court)</p> <ol style="list-style-type: none">14. Crime 99/2020 NGPS15. Crime 135/2017 (Ravi Kumar Vs. Narayanaswamy)16. CrI. Misc. 194/202017. CrI. Misc. 195/202018. CrI. Misc. 179/202019. CC 720/201020. CC 1659/2014

Hosakote

Dated: - 24.10.2020

Crim 24/10/20
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.